

ITEM NO.1502

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3934/2017

RAM PARSHOTAM MITTAL & ORS.

Appellant(s)

VERSUS

HOTEL QUEEN ROAD PVT.LTD. AND ORS.

Respondent(s)

[TO BE TAKEN UP BEFORE ITEM NO. 1501 I.E. CRL. APPEAL NO.  
1223/2015. ]

WITH

C.A. No. 3935/2017 (XIV)

Date : 10-05-2019 These appeals were called on for pronouncement of judgment today.

Counsel for the parties:-

Mr. S. Udaya Kumar Sagar, Adv.

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Mr. Nitesh Jain, Adv.

Mr. Piyush Dwivedi, Adv.

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Mr. Kunal Verma, AOR

Mr. Kumar Mihir, AOR

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Gopal Jha, AOR

Mr. Yugandhara Pawar Jha, AOR

The Court pronounced the following  
J U D G M E N T

Hon'ble Mr. Justice Arun Mishra pronounced the judgment for the Bench comprising of His Lordship and Hon'ble Ms. Justice Indira Banerjee.

The Appeals are disposed of in terms of the signed reportable judgment.

Pending application, if any, stands disposed of.

(ASHA SUNDRIYAL)  
COURT MASTER

(JAGDISH CHANDER)  
BRANCH OFFICER

(signed reportable judgment is placed on the file)